(c) and (d) The ownere/occupiers of the high-rise buildings were directed to provided necessary fire safety requirements within a period of 3 months. After expiry of the notice period, a fresh survey was conducted with a view to ascertain the compliance with the notices. It has been found that in 171 high-rise buildings, these requirements have not been fully complied with. 'Requests are being received from the building owners for grant of extension of time to complete all inbuilt fire safety measures. Notices have been issued by the Chief Fire Officer to all the builders/owners to submit their action plans of the buildings within 30 days.

## Unearthing of unaccounted money of mafia gangs in Dhanbad

785. SHRIMATI RATAN KUMARI: SHRI CHATURANAN MISHRA: SHRI GURUDAS DAS GUPTA: DR. ABRAR AHMED KHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the income-tax authorities have recently unearthed arms and ammunition, unaccounted money and other incriminating documents during raids conducted at the residential and office premises of 'mafia' gangs in the Dhanbad coal-belt area of Bihar:
- (b) if so what are the details thereof; and
- (c) what action has been taken against the economic offenders.

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AIIT PANJA): (a) and (b) Yes, Sir. The Incometax department, in co-ordination with the Central Bureau of Economic Intelligence and Directorate of Revenue Intelligence, conducted searches at Dhanbad, Patna, Balia; Chhapra, Calcutta and New Delhi on 9-6-88, in the cases of certain leaders of the Coal Mafia'.

During these searches, altogether 26 premises were covered and 496 officials, besides personnel of Central Reserve Police and Border Security Force, were involved.

During these searches *prima-facie* unaccounted assets such as cash, jewellery and other amounting to more than Rs. 46.95 lakhs were seized, besides a large number of incriminating documents indicating tax evasion.

During the course of the searches, concealment of income to the tune of Rs. 60 lakhs was admitted in a statement by one of the persons searched. Prohibitory order restraining operation were issued in respect of 140 bank accounts relating to the persons searched. Also, 14 unlicensed fire arms and 683 live cartridges were recovered and five persons were arrested for violation of the Arms Act.

(c) Appropriate action under the Direct Tax Acts is taken in all the cases.

## Spy gang busted in Punjab

786. SHRIMATI RATAN KUMARI.
SHRIMATI RENUKA
CHOWDHURY: SHRI A. G.
KULKARNI: SHRI K. V.
THANGKABALU: SHRI
MUKHTIAR SINGH
MALIK: DR. ABRAR) AHMED
KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a spy gang has recently been busted in Punjab in which some CID and army personnel were involved;
   and
  - (b) if so, what are the details thereof?